

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:2330
ANSWERED ON:21.07.2009
RECOMMENDATIONS OF HODA COMMITTEE
Rao Shri Kavuri Samba Siva;Singh Shri Dushyant

Will the Minister of MINES be pleased to state:

- (a) the salient features of the recommendations made by the Hoda Committee on National Mineral Policy;
- (b) whether the mineral producing States have objected to various provision of the policy like;
- (c) if so, the details thereof;
- (d) whether the Union Government has taken any action to arrive at consensus with the State Government in regard to recommendations of the Hoda Committee; and
- (e) if so, the details thereof and the time by which the National Mineral Policy, 2008 is likely to be implemented?

Answer

THE MINISTER OF MINES AND MINISTER OF DEVELOPMENT OF NORTH EASTERN REGION (SHRI B.K. HANDIQUE)

(a): The High Level Committee constituted under Chairmanship of Shri Anwarul Hoda, recommended inter-alia, changes in the National Mineral Policy 1993, and mining legislations for streamlining and simplifying the procedures for grant of mineral concessions to reduce delays, strengthening the infrastructure for mining activities and other recommendations for improving the environment for investment in the mining sector. The recommendations of the Hoda Committee are available on the website of the Ministry (<http://mines.gov.in>).

(b) to (e): The Government received representation from some States Governments raising concerns interalia on the need to allow the State Government to give preference to value addition in grant of mineral concessions, policy on seamless transition, security of tenure, allow preferential treatment in grant of mineral concessions to PSUs, and for levy of royalty on ad valorem basis. These issues had been considered and appropriately addressed by the Government before the enunciation of new National Mineral Policy, 2008. As a follow up on the implementation of new National Mineral Policy some measures have been taken up by the Ministry of Mines and some measures have to be taken up by related Ministries. Hence it is not possible to give a time frame for implementation of National Mineral Policy, 2008.